

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 6 (ND)/17

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
08.12.2017**

**NAME OF THE COMPANY: Mr. Brijesh Uppal Vs. M/s Tryambakam
Logistic Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner: Counsel for the Petitioner.

For the Respondent: None

ORDER

Ld. Counsel wishes to file a synopsis.

To come up for further proceedings on 18th December, 2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**